Import of electronic components

77

2652 SHRI M. RAM GOPAL RED-DY: Will the PRIME MINISTER be pleased to state:

- (a) whether there is a proposal under consideration to redefine the electronic components that are imported in the country; and
- (b) if so, the reasons for such review and details thereof?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

Manufacture of various kinds of watch models by H.M.T. at Srinagar

2653. SHRI GHULAM RASOOL KOCHAK: Will the Minister of IN-DUSTRY be pleased to state:

- (a) whether Hindustan Machine Tools factory at Srinagar is taking a major expansion programme to manufacture various kinds of watch models to cater the varied tastes of the consumers;
- (b) if so, what are the details of the proposed programme; and
- (c) what will be the total cost of expenditure involved?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

- (b) The expansion plan, which is under implementation, envisages increase in capacity from 3 lakhs to 5 lakhs watches and manufacture of appearance parts to cater to the varied tastes of the consumer. This would generate an additional employment of about 300 persons.
- (c) The investment in the project is of the order of Rs. 99 lakhs in fixed assets and Rs. 68 lakhs by way of working capital.

Pension to freedom fighters -

2654 SHRI B. K. NAIR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of applications for freedom fighters pension pending with Government;
- (b) whether Government are aware that the Janata regime cancelled payment in a number of cases;
- (c) if so, whether Government propose to restore payment in such cases with retrospective effect; and
- (d) whether Government propose to extend payment of this benefit to all those freedom fighters who have been awarded tamra patra?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) No application for the grant of pension to freedom fighters is pending initial scrutiny. However, 37,170 cases have been filed for want of documentary evidence from the freedom fighters and/or report from the concerned State Governments. As and when the requisite information is received, the cases will be finalised and pension sanctioned in eligible cases.

- (b) and (c). Pensions have been suspended/cancelled on one or more of the following grounds:—
 - (a) Applicant is not a genuine freedom fighter
 - (b) Suffering is less than six months.
 - (c) Suffering not in connection with freedom movement.
 - (d) Submission of false documentary evidence.
 - (e) Internment / externment / abscondence is not supported by evidence.
 - (f) Annual income from all sources is more than Rs. 5000.

1978 .

When pensions are suspended, opportunity is given to the individuals concerned to explain their position and to adduce additional documentary evidence in support of their claim of suffering. When these are received, the cases are remitted to the State Government for reverification and depending on their report, pensions are restored in eligible cases.

(d) The eligibility conditions for grant of pension and tamra patra are the same at present except that there is an annual income limit of Rs. 5000 for getting pension.

G.N.P. for defence purposes by India, Pakistan and China

2655 SHRI CHITTA BASU: Will the Minister of DEFENCE be pleased to state:

- (a) Percentage of G.N.P. for defence purposes spent by India, Pak-istan and China for the last three years; and
- (b) Per Capita expenditures for Defence purposes in India, Pakistan and China during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) We do not have any official information regarding the percentages of G.N.P. spent by Pakistan and China for defence purposes. However, on the basis of published data available for the years 1976, 1977 and 1978 the percentages were as under:—

14

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42

Year											India	Pakistan	Chira
1976 .	•	•	•			•	•	<u>-</u>	•	•	3,1	5.5	10
1977 .								•		•	3.4	6.3	10
1978 .					•		•	•	•	•	3.2	5.7	10
(b) 7	The ir	nform	alior	n as a	vaila	bel f	rom	publ	ishe _d	data	is indica	ted below:	
(b) 7	The in	nform	atior	n as a	vaila	bel f	rom	publ	ishe.	data	Expend	liture per h	
(b) 7	The ir	nform	alior	n as a	evaila	abel f	rom	publ	ishe,	data	Expend	-	
-	The in	nform	ation	n as a	availa	abel f	rom	publ.	ishe,	data	Expend (I	liture per h n dollars)	ead